

SPECIAL BENCH

ITEM NO. 117

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No. 193/2022, IA No. 348/2022, IA No. 177/2022, IA No. 247/2022, IA No. 315/2022, IA No. 461/2022, IA No. 276/2022, IA No. 277/2022, IA No. 278/2022, IA No. 279/2022, IA No. 269/2022, IA No. 270/2022, IA No. 280/2022, IA No. 281/2022, IA No. 417/2022, IA No. 418/2022, IA No. 76/2023, IA No. 82/2023
IN CP No. (IB) 45/ALD/2019

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th March, 2023, 02:30 pm

NAME OF THE COMPANY	NITIN JAIN & ANR V/S RATANDEEP INFRASTRUCTURE PVT LTD
UNDER SECTION	7 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Sanjeev Panda alongwith Sh. Sumit Shukla Sh. Prince Jain, Advs. : *For Applicant*
Sh. Pranav Gupta, Adv. : *For the Applicant in IA 82/2023*
Sh. Alok Kumar Kuchhal : *Liquidator in person*
Sh. Rukban Tyagi alongwith Sh. Yash Tandon : *For the Liquidator*
Sh. Akshay Sharma, Adv. : *For the Auction purchaser*
Sh. Nishant Mehrotra, Adv. : *For the Flat buyers*

ORDER

At request, let the matter be adjourned to 5th April, 2023 at 02:30 P.M.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Harnam Singh Thakur)
Member (Judicial)

13th March, 2023

*Bipul Kumar Tiwari
(Stenographer)*